

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 394 of 2018**

The State of Jharkhand & Ors. Appellants
Versus
Dr. (Mrs.) Karuna Jha & Anr. Respondents

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants : Ms. Darshna Poddar Mishra, AAG-I
For Respondent no.1 : Mrs. Ritu Kumar, Advocate
For the RIMS : Dr. Ashok Kumar Singh, Advocate

Oral Order

10 / Dated: 24.06.2020

Ms. Darshana Poddar Mishra, learned A.A.G.-I appears for the appellants-State and seeks adjournment.

Dr. Ashok Kumar Singh, learned counsel appears for the respondent-RIMS and Mrs. Ritu Kumar, learned counsel appears for respondent no. 1 and they have no objection to that.

Accordingly, put up this matter on 8th July, 2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)